

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000015/2023	MANORANJAN KAR VS M/S. ODISHA STATE DISASTER MANAGEMENT AUTHORITY	SANDEEP PARIDA VS	// ()
2	BLAPL/0003190/2023	KUTI MALLICK @DAHE @SURESHAN KANHAR VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PHIRINGIA /142 /2021 () //
3	BLAPL/0003191/2023	SUBHAM KUMAR DIGAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	TIKABALI /84 /2022 () //
4	BLAPL/0003192/2023	HEMANTA DIGAL VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	/ /0 () //
5	BLAPL/0003193/2023	BHAGABAN KHATEI VS STATE OF ODISHA	S.S.RAY (2) VS	PURUSHOTTAMPUR /146 /2012 () //
6	BLAPL/0003194/2023	MAMATA @ NAMITA BEERA VS STATE OF ODISHA	CHHABI BEHERA VS	MOHANA /7 /2022 () //
7	BLAPL/0003195/2023	DHIRAJ KUMAR TURUK @ SINKU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /129 /2022 () //
8	BLAPL/0003196/2023	MINAKETAN SOURA @ MINOKETAN SOURA VS STATE OF ODISHA	ARJEET MISHRA VS	KOTPAD /240 /2022 () //
9	BLAPL/0003197/2023	GURMEET @ RAMESH PAIKRAY VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAJARAJNAGAR /139 /2019 () //
10	BLAPL/0003198/2023	BIJAYA KUMAR PADHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GANGAPUR (ASKA) /82 /2012 () //
11	BLAPL/0003199/2023	DAKTAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	BOIPARIGUDA /36 /2023 () //

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12	BLAPL/0003200/2023	KALANDI PANDA VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /159 /2022 () //
13	BLAPL/0003201/2023	ABDUL RAHIM KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	JAJPUR TOWN /56 /2023 () //
14	BLAPL/0003202/2023	ABDUL RAHIM KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	BINJHARPUR /51 /2023 () //
15	BLAPL/0003203/2023	AZAD KUMAR DASH@AAZAD KUMAR DAS VS STATE OF ODISHA	M.M.SWAIN VS	BIJEPUR /47 /2023 () //
16	BLAPL/0003204/2023	RAJU@RAJENDRA PRASAD BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /4 /2023 () //
17	BLAPL/0003205/2023	RAMAKANTA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /4 /2023 () //
18	BLAPL/0003206/2023	PRIYABRATA PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /4 /2023 () //
19	BLAPL/0003207/2023	SANKAR NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	N.T.P.C. /59 /2022 () //
20	BLAPL/0003208/2023	LALITA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /51 /2015 () //
21	BLAPL/0003209/2023	UDAY KUMAR MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KAMARDA /20 /2023 () //
22	BLAPL/0003210/2023	HARIBOLA PANDEY VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	TARBHA /215 /2021 () //
23	BLAPL/0003211/2023	SUDHAKARA NAYAK @ ALOK NAYAK	SMRUTI RANJAN MOHAPATRA	PHIRINGIA /121 /2022

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		VS	VS	()
24	BLAPL/0003212/2023	STATE OF ODISHA LOKANATH HEMBRAM	BINAYA KUMAR MOHANTY	// BHANJPUR /7 /2023
		VS	VS	()
25	BLAPL/0003213/2023	STATE OF ODISHA AJAY@SUKANTA NAYAK	BIJAY SWAIN	// JATNI P.S. /80 /2023
		VS	VS	()
26	BLAPL/0003214/2023	STATE OF ODISHA PRAHALLAD GURU@GURIA	JYOTIRMAYA SAHOO	// NUAGAON /93 /2021
		VS	VS	()
27	BLAPL/0003215/2023	STATE OF ODISHA NIRANJAN SAHOO	JYOTIRMAYA SAHOO	// BEGUNIA P.S. /25 /2019
		VS	VS	()
28	BLAPL/0003216/2023	STATE OF ODISHA ABINASH PINGUA	RAJIV KUMAR MAHANTA	// CHAMPUA /14 /2023
		VS	VS	()
29	BLAPL/0003217/2023	STATE OF ODISHA SANYASI DIGAL	AMULYA RATNA PANDA	// GOCHHAPADA /45 /2021
		VS	VS	()
30	BLAPL/0003218/2023	STATE OF ODISHA KHALA@GAURAHARI MALIK@KHAJA	BHABANI SHANKAR DASPARIDA	// BHADRAK RURAL /489 /2022
		VS	VS	()
31	BLAPL/0003219/2023	STATE OF ODISHA KALIA KANHAR	AMULYA RATNA PANDA	// GOCHHAPADA /45 /2021
		VS	VS	()
32	BLAPL/0003220/2023	STATE OF ODISHA JUDHISTIR KUMBHAR	BHABANI SHANKAR DASPARIDA	// BINIKA /168 /2022
		VS	VS	()
33	BLAPL/0003221/2023	STATE OF ODISHA ARJUN KALAH	SURYAKANTA DWIBEDI	// JAMDA PS /47 /2020
		VS	VS	()
34	BLAPL/0003222/2023	STATE OF ODISHA SK LALCHAND	SUBHRASMITA ROURTRAY	// /53 /2023
		VS	VS	()

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35	BLAPL/0003223/2023	STATE OF ODISHA SIMANCHAL BINDHANI VS	P.V.S.NANAJI ACHARY VS	// KOTPAD /151 /2022 ()
36	BLAPL/0003224/2023	STATE OF ODISHA SUMAN DAS VS	SANGRAM KESHARI ROUT VS	// PURUNAKATAK /27 /2023 ()
37	BLAPL/0003225/2023	STATE OF ODISHA NETRANANDA SAMANTARAY VS	ANUPAM RATH VS	// CHANDANPUR /261 /2022 ()
38	BLAPL/0003226/2023	STATE OF ODISHA KALYANI PRADHAN VS	BISWAJIT MOHANTY VS	// BHANJANAGAR /557 /2022 ()
39	BLAPL/0003227/2023	STATE OF ODISHA SACHIN SAHU VS	DHIRENDRA KU. MOHAPATRA VS	// SUNDARGARH TOWN /419 /2022 ()
40	BLAPL/0003228/2023	STATE OF ODISHA SAGAR BEHERA VS	ASHOK KUMAR SWAIN (1) VS	// GANIA /75 /2022 ()
41	BLAPL/0003229/2023	STATE OF ODISHA BATAKRUSHNA BEHERA VS	SABYASACHI MISHRA VS	// SAHID NAGAR P.S. /56 /2023 ()
42	BLAPL/0003230/2023	STATE OF ODISHA SHIVA MUDULI VS	MANORANJAN PADHY VS	// SUNABEDA /41 /2022 ()
43	BLAPL/0003231/2023	STATE OF ODISHA DANTESWAR @ GHANTESWAR MAHAR VS	AKSHAYA KUMAR SAHOO VS	// ORKEL /170 /2022 ()
44	BLAPL/0003232/2023	STATE OF ODISHA BRUNDABAN PATASANI VS	SARAT KUMAR JENA VS	// / /0 ()
45	BLAPL/0003233/2023	STATE OF ODISHA DHANESWAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// TOMANDO /66 /2023 () //

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46	BLAPL/0003234/2023	MD PARWEJ @ CHINKU VS STATE OF ODISHA	SK. ZAFARULLA VS	PLANTSITE /355 /2022 () //
47	BLAPL/0003235/2023	UTTAMA BARADA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /116 /2023 () //
48	BLAPL/0003236/2023	BITTU YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
49	BLAPL/0003237/2023	NANA @ SK.SADIQ QUADIR VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	BINJHARPUR /51 /2023 () //
50	BLAPL/0003238/2023	SANTOSH KUMAR SAHU VS STATE OF ODISHA	BIJAYALAXMI TRIPATY VS	/ /0 () //
51	BLAPL/0003239/2023	SHIBA DHARUA@SHIVA DHARUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /286 /2021 () //
52	BLAPL/0003240/2023	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	PARTHA MUKHERJI VS	S.P.(CID-CRL),CUTTACK /17 /2019 () //
53	BLAPL/0003241/2023	GANESH BHOI@SANJAY KUMAR SAHU@MOHINI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	DARINGBADI /198 /2021 () //
54	BLAPL/0003242/2023	MD. SAHABAZ VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /45 /2023 () //
55	BLAPL/0003243/2023	GOKULA SAHU@PUDU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARGARH SADAR /61 /2023 () //
56	BLAPL/0003244/2023	ZAMIR KHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //
57	BLAPL/0003245/2023	SHIVA KUMAR SWAIN@SIBA KUMAR SWAIN	SRIDHAR RATH	BADAMBADI /352 /2021

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		VS	VS	()
58	BLAPL/0003246/2023	STATE OF ODISHA KANHU @ KANU CHARAN ROUT	UNMESH CHANDRA JENA	// DHUSURI /279 /2021
		VS	VS	()
59	BLAPL/0003247/2023	STATE OF ODISHA SHIVA KUMAR SWAIN@SIBA KUMAR SWAIN	SRIDHAR RATH	// BADAMBADI /16 /2022
		VS	VS	()
60	BLAPL/0003248/2023	STATE OF ODISHA MOHD IQBAL	BISWAJIT PASAYAT	// NCB BHUBANESWAR /4 /2022
		VS	VS	()
61	CMAPL/0000240/2023	STATE OF ODISHA SUJIT KUMAR PADHI	ADV.	//
		VS	VS	()
62	CMAPL/0000241/2023	COLLECTOR, RAYAGADA BISWAMBAR PATRO	DEBASISH PATNAIK	//
		VS	VS	()
63	CMAPL/0000242/2023	STATE OF ODISHA PRITISUDHA BHOL	RAMESH CHANDRA BEHERA	//
		VS	VS	()
64	CMP/0000318/2023	ALOK PRIYADARSHI JYOTSNA DAS	SEPHALEE DAS	//
		VS	VS	()
65	CMP/0000319/2023	MUKESH KUMAR RAY HARINARAYAN SETHI	MONOMOY BASU	//
		VS	VS	()
66	CMP/0000320/2023	ANANTA SAHU MANJULATA NAYAK	SATYANARAYAN MISHRA	//
		VS	VS	()
67	CMP/0000321/2023	STATE OF ODISHA BHARAT CHANDRA SETHY	SARAT CHANDRA MEKAP	//
		VS	VS	()
68	CMP/0000322/2023	RAGHUNATH @ MANGULI CHARAN SETHY MAMATA PATRO	BIPLAB P.B.BAHALI	//
		VS	VS	()

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69	CMP/0000323/2023	GOPAL KRUSHNA SAHU KRUSHNA KHUNTALA VS	NIRANJAN PANDA VS	// // ()
70	CMP/0000324/2023	BASUDEV KHUNTALA HIMANSHU SEKHAR PRADHAN VS	SUBHASISH SATAPATHY VS	// // ()
71	CMP/0000325/2023	GANGADHAR PRADHAN LOKANATH KUMBHAR VS	SOUMYA RANJAN DAS VS	// // ()
72	CMP/0000326/2023	STATE BANK OF INDIA, LAHUNIPARA BRANCH RABINDRANATH SWAIN VS	DURGA PRASAD PRADHAN VS	// // ()
73	CMP/0000327/2023	PRAFULLA KUMAR SWAIN HEMA RAY NAYAK @ HEMA NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // ()
74	CMP/0000328/2023	KHAGESWAR MANSETH PRADIPTA KUMAR DAS VS	DAYANIDHI LENKA VS	// // ()
75	CMP/0000329/2023	UPENDRA NATH DAS GOBINDA SAGARIA VS	AKSHAYA KUMAR SAHOO VS	// // ()
76	CONTC/0001953/2023	GOBINDA SAGARIA RAJASHREE NAYAK VS	ADV. VS	// // ()
77	CONTC/0001954/2023	BISHNUPADA SETHI, IAS JALANDHAR RATH VS	ADV VS	// // ()
78	CONTC/0001955/2023	ASWATHY. S., IAS SHAKTI PRASAD KAR VS	MR.MOHIT AGARWAL VS	// // ()
79	CONTC/0001956/2023	SANJAY KUMAR MISHRA, CHAIRMAN CUM M.D., ODISHA POWER TRANSMISSION CORPORATION LTD. ARJOON CHARAN SIA VS	ADV VS	// // ()
		SATYABRATA SAHU, IAS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0001957/2023	ANKIT BAL VS ASHWATHY S, I.A.S.	ADV VS	// 0 //
81	CONTC/0001958/2023	PRATAP KUMAR SAHU VS ANU GARG, I.A.S.	ADV VS	// 0 //
82	CONTC/0001959/2023	RAJ KISHORE SAHU VS JAGAMOHAN MEENA, IPS	ADV VS	// 0 //
83	CONTC/0001960/2023	AMITARANI BEHERA VS ASWATHY. S., IAS	ADV VS	// 0 //
84	CONTC/0001961/2023	DEBENDRA KU.SAMAL VS ASWATHY S., IAS	SADASIVA PATRA VS	// 0 //
85	CONTC/0001962/2023	RANJITA RANI MISHRA VS ASWATHY.S., I.A.S.	ADV VS	// 0 //
86	CONTC/0001963/2023	PRABHAKARA PATRA VS SANJEEV KUMAR CHADHA, IAS	ADV. VS	// 0 //
87	CONTC/0001964/2023	KRUPAJALA SELF HELP GROUP, BALASORE VS KUNTALA KUMARI MALICK, DSWO	SAMIR KUMAR MISHRA VS	// 0 //
88	CONTC/0001965/2023	MADHURI MAHARANA VS BINITA SENAPATI, D.E.O., GANJAM	ADV. VS	// 0 //
89	CONTC/0001966/2023	GEETANJALI MISHRA VS RUMANA JAFRI, TAHASILDAR, JATNI	SAMIR KUMAR MISHRA VS	// 0 //
90	CONTC/0001967/2023	SUSHANTA KU. BARIK VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
91	CONTC/0001968/2023	COUNCIL FOR ALL ROUND DEVELOPMENT OF SOCIETY, BBSR		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0001969/2023	RAM MOHAN MISHRA, SECY. TO GOVT. OF INDIA IN MINISTRY OF W AND CD MANOJ KUMAR DEBATA	BRAJA MOHAN SARANGI	//
		VS	VS	0
93	CONTC/0001970/2023	SAMBIT KUMAR, REGIONAL TRANSPORT OFFICER, R.T.C., JAJPUR MANOJ KUMAR DEBATA	BRAJA MOHAN SARANGI	//
		VS	VS	0
94	CONTC/0001971/2023	SAMBIT KUMAR, REGIONAL TRANSPORT OFFICER, R.T.C., JAJPUR JAGADISH CHANDRA KAR	AUROBINDA SAHOO	//
		VS	VS	0
95	CONTC/0001972/2023	ASWATHY S., I.A.S BHANUMATI JENA	PRAFULLA CHANDRA DAS	//
		VS	VS	0
96	CONTC/0001973/2023	POONAM MOHAPATRA, OAS NARASINGH MAJHI	AUROBINDA SAHOO	//
		VS	VS	0
97	CONTC/0001974/2023	ASWATHY S., I.A.S SASANKA KUMAR SAHOO	AUROBINDA SAHOO	//
		VS	VS	0
98	CONTC/0001975/2023	ASWATHY S., I.A.S RADHANATH MOHANTY	AUROBINDA SAHOO	//
		VS	VS	0
99	CONTC/0001976/2023	ASWATHY S., I.A.S BHABANI SANKAR RANA	AUROBINDA SAHOO	//
		VS	VS	0
100	CONTC/0001977/2023	ASWATHY S., I.A.S BIPIN CHANDRA MOHANTY	AUROBINDA SAHOO	//
		VS	VS	0
101	CONTC/0001978/2023	ASWATHY S., I.A.S DINESH CHANDRA PATTANAİK	AUROBINDA SAHOO	//
		VS	VS	0
102	CONTC/0001979/2023	ASWATHY S., I.A.S SUBASH CHANDRA PELLA	AUROBINDA SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0001980/2023	ASWATHY S., I.A.S TRINATH JENA VS	AUROBINDA SAHOO VS	// // ()
104	CONTC/0001981/2023	ASWATHY S., I.A.S RAMESH CHANDRA ROUSTRAY VS	AUROBINDA SAHOO VS	// // ()
105	CONTC/0001982/2023	ASWATHY S., I.A.S ACHUTANANDA ROUT VS	ADV VS	// // ()
106	CONTC/0001983/2023	MANAS RANJAN TRIPATHY, TAHASILDAR, MAHAKALPARA JAGANNATH SATAPATHY VS	PAMI RATH VS	// // ()
107	CONTC/0001984/2023	DR. BIJAY KETAN UPADHYAYA, I.A.S. SWARAJ MOHANTY VS	ADV VS	// // ()
108	CONTC/0001985/2023	DR. VINAY KUMAR MITTAL, VICE CHANCELLOR GANDHI INSTITUTE OF ENGINEERING AND TECHNOLOGY, RAYAGADA PRASANTA KUMAR SWAIN VS	GANESWAR BEHERA VS	// // ()
109	CONTC/0001986/2023	DASARATHI JENA, B.D.O., DERABAS BLOCK DAMBARUDHAR MUDULI VS	ADV VS	// // ()
110	CONTC/0001987/2023	DR. PRSANJIT MOHANTY, DEAN AND PRINCIPAL, SCB MEDICAL COLLEGE, CUTTACK BINAPANI ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
111	CONTC/0001988/2023	SATYABRATA SAHU, I.A.S. BASUDEV KHUNTIA VS	ADV VS	// // ()
112	CONTC/0001989/2023	SATYARANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION, BBSR PRABHAT KUMAR BAL VS	ADV VS	// // ()
113	CONTC/0001990/2023	SATYARANJAN SAHOO, IAS ANITA CHOUDHARY VS VIJAY AMRUTA KALUNGE, IAS	BIBEKANANDA BHUYAN VS	// // () //

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114	CRLA/0000317/2023	JITU APAT VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	NAYAKOT /42 /2020 () //
115	CRLA/0000318/2023	RAKESH KUMAR RANSINGH VS STATE OF ODISHA	MANORANJAN ACHARYA VS	CHANDAPUR /119 /2021 () //
116	CRLA/0000319/2023	JYOTIRANJAN PATI VS STATE OF ODISHA	SWADESH KUMAR DAS VS	MAHANGA /236 /2018 () //
117	CRLA/0000320/2023	PRATAP RANJAN SRICHANDAN VS STATE OF ODISHA(VIG.)	TAPAN JYOTI PANI VS	BHUBANESWAR VIGILANCE /46 /2014 () //
118	CRLMA/0000089/2023	PRAFULLA KUMAR DALAI VS STATE OF ORISSA	ADV VS	KENDRAPARA SADAR /1602 /2016 () //
119	CRLMA/0000090/2023	PARITOSH MANDAL VS STATE OF ODISHA	ADV. VS	/ /0 () //
120	CRLMA/0000091/2023	DR.BINOD CH.MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS	/ /0 () //
121	CRLMA/0000092/2023	SANJAYA SATPATHY VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	EOW,BHUBANESWAR /7 /2019 () //
122	CRLMA/0000093/2023	PARAN SOREN VS STATE OF ODISHA	ADV VS	RAIBANIA /57 /2018 () //
123	CRLMC/0001454/2023	NIKHIL CHANDRA TAPOLI VS STATE OF ODISHA	TIRTHA KUMAR SAHU VS	MALKANGIRI /108 /2016 () //
124	CRLMC/0001455/2023	SURESHAN KANHAR @ DAHE @ KUTI MALLICK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PHIRINGIA /142 /2021 () //
125	CRLMC/0001456/2023	PARAMANANDA MEHER	CHHABI BEHERA	KATARBAGA /130 /2007

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0001457/2023	BINOD BIHARI MAHAPATRA	BHABANI PRASAD PRADHAN	PURUNAKATAK /192 /2022
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0001458/2023	TARULATA MAHANA	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /426 /2022
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0001459/2023	RASANANDA KALASA @ RASANANDA KALASHA	SANJIB KUMAR BHANJADEO	KHURDA SADAR /83 /2023
		VS	VS	()
		STATE OF ORISSA		//
129	CRLMC/0001460/2023	KALINGA ALLIED INDUSTRIES	ASIS KUMAR MAHANA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0001461/2023	SANJAYA KUMAR SWAIN	MANAS KUMAR CHAND	MADHUPATNA /26 /2022
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0001462/2023	BANDHNA TOPPO	SHIVSANKAR MOHANTY	INFOCITY PS /336 /2022
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0001463/2023	RAJESH ADAKATIA	MANORANJAN PADHY	KORAPUT TOWN /74 /2021
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0001464/2023	SK.MONI	AMULYA RATNA PANDA	BALASORE TOWN /16 /2023
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0001465/2023	BIKRAM BADAJENA	SANJIB KUMAR BHANJADEO	KHURDA SADAR /83 /2023
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0001466/2023	CHHABI SITHA @ CHHABI SETHA	ASHOK KUMAR SWAIN I	DASPALLA /135 /2016
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0001467/2023	MANAS RANJAN SAHU	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /27 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0001468/2023	STATE OF ODISHA(VIG.) NRUTYA RAJ MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// KORAPUT VIGILANCE /27 /2021 ()
138	CRLMC/0001469/2023	STATE OF ODISHA(VIG.) KRUTIBAS MISHRA @ BABU VS	BIJAY KUMAR BEHERA VS	// BAIDYANATHPUR /22 /2023 ()
139	CRLMC/0001470/2023	STATE OF ODISHA MANTU @ BIKASH NATH VS	PUSPAMITRA MOHAPATRA VS	// KUJANGA /507 /2022 ()
140	CRLMC/0001471/2023	STATE OF ODISHA AMRIT BOSE VS	NARESH CHANDRA JENA VS	// CANTONMENT ROAD /151 /2020 ()
141	CRLMC/0001472/2023	STATE OF ODISHA ALOK ROUT VS	PANCHANAN PANIGRAHI VS	// BHUBAN /456 /2022 ()
142	CRLMC/0001473/2023	STATE OF ODISHA SUSANT KUMAR ROUT@SUSANTA KUMAR ROUTA BISHNU PRASAD PRADHAN VS	VS	// BERHAMPUR SADAR /114 /2021 ()
143	CRLMC/0001474/2023	STATE OF ODISHA KANHU CHARAN PANDA VS	BEDA PRAKASH PANDA VS	// ASKA /457 /2020 ()
144	CRLMC/0001475/2023	STATE OF ODISHA KRUSHNA MOHAPATRA VS	SUBASH CHANDRA MOHANTY VS	// MAHILA P.S. BUXIBAZAR /116 /2022 ()
145	CRLMC/0001476/2023	STATE OF ODISHA BAHAN KHATEI VS	KEDAR CHANDRA SARANGI VS	// FATEGARH /178 /2019 ()
146	CRLMC/0001477/2023	STATE OF ODISHA A.SRICHARAN VS	BYOMAKESH TRIPATHY VS	// RAMBHA (KHALLIKOTE) /95 /2022 ()
147	CRLMC/0001478/2023	STATE OF ODISHA PINKA DAS @ RAKESH KUMAR DAS VS	BIJAY KUMAR PARIDA VS	// KUJANGA /384 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0001479/2023	RASANANDA KALASA@RASANANDA KALASHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /84 /2023 () //
149	CRLMP/0000588/2023	KHAGENDRA SETHI VS STATE OF ODISHA	BALARAM NAYAK VS	/ /0 () //
150	CRLMP/0000589/2023	UPENDRA KUNTIA VS SUPERINTENDENT OF POLICE (RURAL), CUTTACK	BRAJA MOHAN SARANGI VS	/ /0 () //
151	CRLMP/0000590/2023	USHARANI NAG VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
152	CRLMP/0000591/2023	RUDRA SHANKAR SATAPATHY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	/ /0 () //
153	CRLMP/0000592/2023	DEBENDRANATH PARIDA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	/ /0 () //
154	CRLMP/0000593/2023	SWARNA LATA SAHOO VS STATE OF ODISHA	NIGAM PRASAD DHAL VS	/ /0 () //
155	CRLMP/0000594/2023	MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	MADAN MOHAN DAS VS	/ /0 () //
156	CRLMP/0000595/2023	JAGANNATH PRUSTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
157	CRLMP/0000596/2023	BHUBANESWAR DASH VS NIRAJA NANDA	BYOMAKESH TRIPATHY VS	/ /0 () //
158	CRLMP/0000597/2023	RAMAKRUSHNA PATTANAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
159	CRLMP/0000598/2023	NAMITA KUND	DEEPAK GOCHHAYAT	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	CRLMP/0000599/2023	SABITA ROUT	SATYAJIT MOHAPATRA (2)	//0
		VS	VS	0
		SARAT ROUT		//
161	CRLREV/0000139/2023	NARAYAN SABAT	SOUBHAGYA KUMAR DASH	//0
		VS	VS	0
		STATE OF ODISHA		//
162	MACA/0000249/2023	NURJAN BIBI@NURAN BIBI	SATYABHUSAN DAS	//
		VS	VS	0
		GOBINDA BISOI		//
163	MACA/0000250/2023	RANJITA SING	BISHNU BRATA SINGH	//
		VS	VS	0
		LAXMIDHARA SING		//
164	MACA/0000251/2023	MANJU DEVI	BIRANCHI NARAYAN RATH	//
		VS	VS	0
		M/S. ABHAY CARRIERS PVT. LTD.		//
165	MACA/0000252/2023	ANANTA BASUDEV BISWAL	BISHNU BRATA SINGH	//
		VS	VS	0
		BHABANI SHANKAR ROUT		//
166	MACA/0000253/2023	NATIONAL INSURANCE CO. LTD.	SABITA RANJAN PATTNAIK	//
		VS	VS	0
		ANUSUYA NAYAK		//
167	MACA/0000254/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.	BIJENDRASMOHAPATRA	//
		VS	VS	0
		AJAY KUMAR ROUT		//
168	MACA/0000255/2023	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.	ANUPAM DASH	//
		VS	VS	0
		JHUNU NAIK		//
169	MATA/0000096/2023	RAJASHREE PRADHAN@RAJASHRI PRADHAN	PARTHA SARATHI NAYAK	//
		VS	VS	0
		SARADA PRASAD JENA		//
170	RPFAM/0000102/2023	MD. TOUSIF ALAM	MANAS KUMAR CHAND	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RPFAM/0000103/2023	SUREIYA KHATUN RUHI KAILASH CHANDRA NAYAK VS NIRUPAMA PARIDA	RANJIT MOHANTY VS	// // ()
172	RSA/0000114/2023	SUVENDU BARIK VS KARUNAKAR MISHRA	B.N.PRASAD VS	// // ()
173	RSA/0000115/2023	DULAL RAY VS KRUSHNAPADA MANDAL	AJODHYA RANJAN DASH VS	// // ()
174	RSA/0000116/2023	STATE OF ODISHA VS VIBGYOR @ VIBGYOUR STRUCTURAL CONSTRUCTION PVT.LTD	AJAYA KUMAR NANDA, A.G.A. VS	// // ()
175	SAO/0000004/2023	SK. HAFIZ VS TEHERA BEGUM	GAJENDRA NATH ROUT VS	// // ()
176	TRP(C)/0000111/2023	MITALI MADHUSMITA VS RAJAT KUMAR SAHOO	MIHIR KANTA RATH VS	// // ()
177	TRPCRL/0000024/2023	SOBHA SETHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	KABISURYANAGAR /304 /2018 () //
178	WA/0000564/2023	STATE OF ODISHA VS JHANAMANI SOREN	SANDEEP PARIDA, SR, S.C.(S AND ME) VS	// // ()
179	WA/0000565/2023	PRINCIPAL SECY, WATER RESOURCES VS SADHAB BEHERA	SAROJ KANTA SAMAL, A.G.A. VS	// // ()
180	WA/0000566/2023	STATE OF ODISHA VS ABHIMANYU MALLICK	SANDEEP PARIDA,SR.S.C(S AND M.E) VS	// // ()
181	WA/0000567/2023	STATE OF ODISHA VS JANARDAN BAL	RABI NARAYAN MISHRA ,A.G.A VS	// // ()



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182	WA/0000568/2023	STATE OF ODISHA VS SANTOSH KUMAR DASH	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
183	WA/0000569/2023	STATE OF ODISHA VS MALATI HEMBRAM	SANDEEP PARIDA,SR.S.C(S AND M.E) VS	// 0 //
184	WA/0000570/2023	STATE OF ODISHA VS HRUSIKESH BEHERA	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
185	WA/0000571/2023	PRINCIPAL SECY, ODISHA, HOME DEPT VS S.NARESH RAO	NIHAR KANTA PRAHARAJ, A.G.A. VS	// 0 //
186	WA/0000572/2023	STATE OF ODISHA VS BISWAJIT MOHANTA	SANDEEP PARIDA, SR, S.C.(S AND ME) VS	// 0 //
187	WA/0000573/2023	ISHWAR CHANDRA NAYAK VS THE SUB-REGISTRAR, KAPTIPADA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
188	WA/0000574/2023	ISWAR CHANDRA NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
189	WA/0000575/2023	STATE OF ODISHA VS PITAMBAR MAHALA	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
190	WA/0000576/2023	LOKANATHA BHOI VS STATE OF ODISHA	TRILOCHAN RATH VS	// 0 //
191	WA/0000577/2023	STATE OF ODISHA VS BIJAYA KUMAR PARIDA	PURNA CHANDRA DAS, A.S.C. VS	// 0 //
192	WP(C)/0008768/2023	BISWAJIT PATTNAIK VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //
193	WP(C)/0008769/2023	DIPALI DUTTA	SAURAV MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0008770/2023	SACHIDANANDA SAHU	SAURAV MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0008771/2023	AMARJEET KUMAR MOHAPATRA	SASANKA SEKHAR SATAPATHY	//
		VS	VS	0
		THE COMMNR., CUTTACK MUNICIPAL CORP., CUTTACK		//
196	WP(C)/0008772/2023	RAJA KISHORE DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0008773/2023	LAPAN KUMAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		TAHASILDAR, KANIHA		//
198	WP(C)/0008774/2023	DHIRENDRA KUMAR NATH	RAMAKANTA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0008775/2023	RASHMI RANI BEHERA	RAMAKANTA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0008776/2023	GODABARISHA MISHRA	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0008777/2023	AVIRAM NAYAK	RAMAKANTA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0008778/2023	SARMISTA SAHOO	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		ACHARYA HARIHAR PG INSTITUTE OF CANCER, CUTTACK		//
203	WP(C)/0008779/2023	M/S.SUBHAM ENTERPRISES, JHARSUGUDA	MANAS KUMAR CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0008780/2023	PURNIMA CHALLAN	RABINDRANATH PRUSTY	//
		VS	VS	0

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205	WP(C)/0008781/2023	STATE OF ODISHA MADHUSUDAN MITRA VS BAR COUNCIL OF INDIA 21, NEW DELHI	KOUSIK ANANDA GURU VS	// // 0 //
206	WP(C)/0008782/2023	M/S.SUBHAM ENTERPRISES, JHARSUGUDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
207	WP(C)/0008783/2023	M/S.SUBHAM ENTERPRISES, JHARSUGUDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
208	WP(C)/0008784/2023	ROHIT KUMAR SAMAL VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
209	WP(C)/0008785/2023	B.BISWANATH PATRA VS THE PRINCIPAL SECY. TO GOVT.,MINISTRY OF ENVIRONMENT	GOPAL PRASAD JENA VS	// 0 //
210	WP(C)/0008786/2023	M/S.SUBHAM ENTERPRISES, JHARSUGUDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
211	WP(C)/0008787/2023	DANDAPANI PRADHAN VS THE PRINCIPAL SECY. TO GOVT.,MINISTRY OF ENVIRONMENT	GOPAL PRASAD JENA VS	// 0 //
212	WP(C)/0008788/2023	DINESH KUMAR ROUT VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	// 0 //
213	WP(C)/0008789/2023	ARUNA KUMAR PATRA VS THE COLLECTOR, PURI	SUJATA JENA VS	// 0 //
214	WP(C)/0008790/2023	SISIR KUMAR SENAPATI VS U.CO BANK, KOLKATA	RAMA CHANDRA JENA VS	// 0 //
215	WP(C)/0008791/2023	NITYAGOPAL RANA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //

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216	WP(C)/0008792/2023	SUSHAMA MOHAPATRA VS STATE OF ODISHA	SUPRATIK ACHARYA VS	// 0 //
217	WP(C)/0008793/2023	LAXMIPRIYA BHOI VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
218	WP(C)/0008794/2023	ABHAYA KUMAR MOHANTY VS STATE OF ODISHA	SATYA SIVA SUNDAR MOHANTY VS	// 0 //
219	WP(C)/0008795/2023	KASTI HARIJAN VS STATE OF ODISHA	JATESWAR NAYAK VS	// 0 //
220	WP(C)/0008796/2023	MOTHER EARTH RESOURCES PVT. LTD.,KORAPUT VS Y. KRISHNA RAO	SATYABRATA MOHANTY VS	// 0 //
221	WP(C)/0008797/2023	TRILOCHAN ROHIDAS VS STATE OF ODISHA	PRADEEP KUMAR DAS (1) VS	// 0 //
222	WP(C)/0008798/2023	PARAMESWAR KUMBHAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
223	WP(C)/0008799/2023	JATIN KUMAR MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
224	WP(C)/0008800/2023	SHAKTI PRASAD KAR VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
225	WP(C)/0008801/2023	PREMA RATH VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
226	WP(C)/0008802/2023	BIDYUTANANDA BASTIA VS COMMNR. CUM PRINCIPAL SECY. DEPT OF HIGHER EDN.BBSR	SAROJ KUMAR DASH VS	// 0 //
227	WP(C)/0008803/2023	SANJUKTA PATTNAIK	LALIT SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0008804/2023	PURNA CHANDRA PATEL	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0008805/2023	KEONJHAR NURSING COLLEGE, ODISHA	NITYANANDA BEHURIA	//
		VS	VS	0
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR		//
230	WP(C)/0008806/2023	OMM CONSTRUCTION, ANGUL	SUBHENDU KUMAR DAS	//
		VS	VS	0
		UNION OF INDIA		//
231	WP(C)/0008807/2023	CHITTA RANJAN BEHERA	SAMARENDRA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0008808/2023	RABINDRA GHADEI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0008809/2023	SNEHA DASH	DEVI PRASAD DASH	//
		VS	VS	0
		NATIONAL MEDICAL COMMISSION, NEW DELHI		//
234	WP(C)/0008810/2023	SUBRAT KUMAR NAYAK	BRAHMANANDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0008811/2023	RELLI LIMAKA	SANGRAM KUMAR SINGH	//
		VS	VS	0
		D.G. OF POLICE, CRPF, NEW DELHI		//
236	WP(C)/0008812/2023	ASHAMANI TOTAL	MANOJ KUMAR MOHANTY-2	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0008813/2023	CHINMAYA KUMAR SETHY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0008814/2023	PRATAP KUMAR CHINARA	SANGRAM KUMAR SINGH	//
		VS	VS	0

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239	WP(C)/0008815/2023	UNION OF INDIA SATYANARAYAN JAGADEV RAY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY-2 VS	// // 0 //
240	WP(C)/0008816/2023	GEETANAJALI PANDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
241	WP(C)/0008817/2023	BINOD KUMAR BARIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
242	WP(C)/0008818/2023	MANOJ KUMAR BHOI VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
243	WP(C)/0008819/2023	NIRANJAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
244	WP(C)/0008820/2023	BIRANCHI NARAYAN MAHAPATRO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
245	WP(C)/0008821/2023	RAMACHANDRA GIRI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
246	WP(C)/0008822/2023	PRASANNA KUMAR DASH VS BOARD OF SECONDARY EDUCATION, CUTTACK	BANSHIDHAR SATAPATHY VS	// 0 //
247	WP(C)/0008823/2023	BAPUJI DEHURI VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
248	WP(C)/0008824/2023	SOHAIL KHAN VS GOVT. OF INDIA	DURGESH NARAYAN RATH VS	// 0 //
249	WP(C)/0008825/2023	NILANCHALA PAN VS GOVT. OF INDIA	SUJATA JENA VS	// 0 //

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250	WP(C)/0008826/2023	M/S SKY AUTOMOBILES, CUTTACK VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	PRASANNA KUMAR MISHRA VS	// 0 //
251	WP(C)/0008827/2023	ASWINI MAHAKUL VS GOVT. OF INDIA	DURGESH NARAYAN RATH VS	// 0 //
252	WP(C)/0008828/2023	JANMEJAY SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, SAMBALPUR	SUSANTA KUMAR SAHU VS	// 0 //
253	WP(C)/0008829/2023	RANJIT KHARA VS GOVT. OF INDIA	DURGESH NARAYAN RATH VS	// 0 //
254	WP(C)/0008830/2023	AJAY KUMAR SAHOO VS GOVT. OF INDIA	DURGESH NARAYAN RATH VS	// 0 //
255	WP(C)/0008831/2023	EDITOR PRAGATIVADI ODIA DAILY, BBSR VS SIDDHARTHA BISWAL	LALIT MOHAN NANDA VS	// 0 //
256	WP(C)/0008832/2023	BIKAS RANA VS GOVT. OF INDIA	DURGESH NARAYAN RATH VS	// 0 //
257	WP(C)/0008833/2023	BIKAS BEHERA VS GOVT. OF INDIA	DURGESH NARAYAN RATH VS	// 0 //
258	WP(C)/0008834/2023	JYOTI SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// 0 //
259	WP(C)/0008835/2023	BHASKAR KHARA VS GOVT. OF INDIA	DURGESH NARAYAN RATH VS	// 0 //
260	WP(C)/0008836/2023	ABHISEK BHOI VS GOVT. OF INDIA	DURGESH NARAYAN RATH VS	// 0 //
261	WP(C)/0008837/2023	GAGAN SAHU	DURGESH NARAYAN RATH	//

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		VS	VS	0
262	WP(C)/0008838/2023	GOVT. OF INDIA SUMANTA SAHU	GOKULANANDA SAHU	//
		VS	VS	0
263	WP(C)/0008839/2023	STATE OF ODISHA SARAT PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
264	WP(C)/0008840/2023	GOVT. OF INDIA DILLIP KUMAR PRADHAN	PRASANTA KUMAR MOHANTY (2)	//
		VS	VS	0
265	WP(C)/0008841/2023	STATE OF ODISHA ANAMA CHANDI	BHASKAR SAMANTARAY	//
		VS	VS	0
266	WP(C)/0008842/2023	STATE OF ODISHA SAMLAL PRASAD RAM	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
267	WP(C)/0008843/2023	STATE OF ODISHA PRAMOD GOUD	BHASKAR SAMANTARAY	//
		VS	VS	0
268	WP(C)/0008844/2023	STATE OF ODISHA BASANTI SINGH	BIBEKANANDA BHUYAN	//
		VS	VS	0
269	WP(C)/0008845/2023	STATE OF ODISHA RAJMAN PATRA	BHASKAR SAMANTARAY	//
		VS	VS	0
270	WP(C)/0008846/2023	STATE OF ODISHA DHANESWAR CHALAN	BHASKAR SAMANTARAY	//
		VS	VS	0
271	WP(C)/0008847/2023	STATE OF ODISHA SUDARSAN CHALAN @ GOUD	BHASKAR SAMANTARAY	//
		VS	VS	0
272	WP(C)/0008848/2023	STATE OF ODISHA NARENDRA KUMAR SARANGI	PRASANTA KISHORE RAY	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0008849/2023	RAIL VIKAS NIGAM LTD.(RVNL), NEW DELHI KISHORE CHANDRA TRIPATHY VS STATE OF ODISHA	DEBASIS MISHRA VS	// // ()
274	WP(C)/0008850/2023	M/S.SHREE DATTATREYA AND CO. JHARKHAND VS STATE OF ODISHA	SUBASH CH PANI VS	// ()
275	WP(C)/0008851/2023	CHHABITA ROUSTRAY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY	PRADEEP KUMAR PANDA VS	// ()
276	WP(C)/0008852/2023	M/S. ORIENSOL SYSTEMS PVT. LTD.,CUTTACK VS INDIAN OVERSEAS BANK (IOB), CHENNAI	BIBHUTI BHUSAN CHOUDHURY VS	// ()
277	WP(C)/0008853/2023	TAPAN KUMAR AGASTI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// ()
278	WP(C)/0008854/2023	MARY ELIZA SCHOOL AND COLLEGE OF NURSING, BARGUDA VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	SAGHIN KUMAR SAMAL VS	// ()
279	WP(C)/0008855/2023	BIDYUT LATA DIXIT VS BOARD OF SECONDARY EDUCATION, CUTTACK	SUSHANTA KUMAR MISHRA VS	// ()
280	WP(C)/0008856/2023	M/S. MIDWAY MOTORS PVT. LTD.,BERHAMPUR VS THE COMMISSIONER, CT AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// ()
281	WP(C)/0008857/2023	MAHAMMAD AZARUDDIN VS R.T.O.,CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// ()
282	WP(C)/0008858/2023	NIRANJAN SAHOO VS CUTTACK CENTRAL COOPERATIVE BANK LTD. NIMCHORI	PRAMOD KUMAR NAYAK VS	// ()
283	WP(C)/0008859/2023	SHANTILATA SAHU VS R.T.O.,KHURDA	BRAJA MOHAN SARANGI VS	// ()

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284	WP(C)/0008860/2023	MANOJ KUMAR DEBATA VS R.T.O.,SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
285	WP(C)/0008861/2023	NIRANJAN SAHOO VS CUTTACK CENTRAL COOPERATIVE BANK LTD. NIMCHOURI	PRAMOD KUMAR NAYAK VS	// 0 //
286	WP(C)/0008862/2023	MANOJ KUMAR SINGH VS R.T.O.,MAYURBHANJ	BRAJA MOHAN SARANGI VS	// 0 //
287	WP(C)/0008863/2023	BHARAT BHUSAN NAYAK VS R.T.O.,KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
288	WP(C)/0008864/2023	ASHOK KUMAR BARIK VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
289	WP(C)/0008865/2023	SANJAY ROUT @ SANJAY KUMAR ROUT VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
290	WP(C)/0008866/2023	SUSHANT KUMAR CHAND VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
291	WP(C)/0008867/2023	MOHAMMAD JAKIL VS R.T.O.CUTTACK	TRILOCHAN DASH VS	// 0 //
292	WP(C)/0008868/2023	TILOTTAMA SAHOO VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
293	WP(C)/0008869/2023	DURGA PRASAD DAS VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
294	WP(C)/0008870/2023	JAYANIT MALICK VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
295	WP(C)/0008871/2023	AMIYA KUMAR PATRA	PITAMBAR PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0008872/2023	NIRUPAMA PARIDA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0008873/2023	SUDARSHAN NAIK	KHIROD KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0008874/2023	LAXMIKANTA PATRA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0008875/2023	SANJUKTA HOTA @ PANDA	SUBASH CHANDRA PRADHAN	//
		VS	VS	0
		THE SPL. LAND ACQUISITION OFFICER, SUKINDA		//
300	WP(C)/0008876/2023	TOPILAL MAJHI	SUSAMA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0008877/2023	LALIT MOHAN RANA @ LALITA MOHANA RANA	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0008878/2023	ASIS KUMAR MOHAPATRA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		URBAN COOPERATIVE BANK, CUTTACK		//
303	WP(C)/0008879/2023	LAMBODAR ROHIDAS	KABIRAJ PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0008880/2023	MANOJ KUMAR PRADHAN	RAJJEET ROY	//
		VS	VS	0
		DIRECTOR OF TREASURIES AND INSPECTION, ODISHA		//
305	WP(C)/0008881/2023	BIPIN BIHARI MISHRA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0008882/2023	PRATAP CHANDRA PANDA	JYOTIRMAY GUPTA	//
		VS	VS	0

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307	WP(C)/0008883/2023	STATE OF ODISHA SN JYOTI ASSOCIATES PVT. LTD.,BBSR VS	JAYDEEP PAL VS	// // 0
308	WP(C)/0008884/2023	STATE TRANSPORT AUTHORITY, ODISHA G.GHANASHYAM DORA VS	JYOTIRMAYA SAHOO VS	// // 0
309	WP(C)/0008885/2023	COLLECTOR, GANJAM GOPA PANDA VS	DWARIKA PRASAD MOHANTY VS	// // 0
310	WP(C)/0008886/2023	MONALISA TRIPATHY @ SAHU SN JYOTI ASSOCIATES PVT. LTD., BBSR VS	JAYDEEP PAL VS	// // 0
311	WP(C)/0008887/2023	STATE TRANSPORT AUTHORITY, ODISHA ANKIT THAIT @ ANKIT KUMAR THAIT VS	JYOTIRMAYA SAHOO VS	// // 0
312	WP(C)/0008888/2023	PREETI THAIT SN JYOTI ASSOCIATES PVT. LTD., BBSR VS	JAYDEEP PAL VS	// // 0
313	WP(C)/0008889/2023	STATE TRANSPORT AUTHORITY, ODISHA LAXMIPRIYA SENAPATI VS	SUJATA JENA VS	// // 0
314	WP(C)/0008890/2023	AO, UNION BANK, BERHAMPUR SN JYOTI ASSOCIATES PVT. LTD., BBSR VS	JAYDEEP PAL VS	// // 0
315	WP(C)/0008891/2023	STATE TRANSPORT AUTHORITY, ODISHA JAYARAM JENA VS	PRAFULLA CHANDRA DAS VS	// // 0
316	WP(C)/0008892/2023	STATE OF ODISHA SARAT KUMAR JENA VS	SOUMYA RANJAN MOHANTY VS	// // 0
317	WP(C)/0008893/2023	STATE OF ODISHA HOTEL ORANGE VILLAGE AND RESTAURANT, CUTTACK VS	PRAFULLA KUMAR RATH VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0008894/2023	ASHOK KUMAR MEHER VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
319	WP(C)/0008895/2023	PRAVANJAN NAYAK VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
320	WP(C)/0008896/2023	CHITTA RANJAN SANTRA VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
321	WP(C)/0008897/2023	SRIDHAR ROUT VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
322	WP(C)/0008898/2023	BHIMSEN SWAIN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
323	WP(C)/0008899/2023	RADHAKRISHNA PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
324	WP(C)/0008900/2023	AMULYA KABAT VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
325	WP(C)/0008901/2023	TIKCHAN @ TIKACHANA BAG VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
326	WP(C)/0008902/2023	MAHARAGHU MEHER @ MAHARAGU MEHER VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
327	WP(C)/0008903/2023	M/S MAA SANTOSHI CONSTRUCTION, JAJPUT VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
328	WP(C)/0008904/2023	NIRANJAN SWAIN VS ODISHA POWER GENERATION CORP. LTD., BBSR	DURGA PRASAD DHAL VS	// 0 //
329	WP(C)/0008905/2023	M/S. LAXMI CEMENT PRODUCTS, BOLANGIR	UDIT RANJAN JENA	//

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		VS	VS	0
330	WP(C)/0008906/2023	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP. (IDCO), BBSR RUPESH KUMAR NAYAK	AJIT KUMAR TRIPATHY	//
		VS	VS	0
331	WP(C)/0008907/2023	STATE OF ODISHA M/S JAWALA ROLLER FLOUR MILLS PVT. LTD., CUTTACK	DEBENDRIKA PRASAD MOHANTY	//
		VS	VS	0
332	WP(C)/0008908/2023	THE EXECUTIVE ENGINEER, TPCODL, CUTTACK KIRTIRANJAN PATRA	GYANA RANJAN SETHI	//
		VS	VS	0
333	WP(C)/0008909/2023	STATE OF ODISHA SEBATI NAYAK	PARTHA SARATHI DAS	//
		VS	VS	0
334	WP(C)/0008910/2023	STATE OF ODISHA CHANDRA SEKHAR POTHAL	SATYA PRAKASH NATH	//
		VS	VS	0
335	WP(C)/0008911/2023	STATE OF ODISHA RATNAKAR LENKA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
336	WP(C)/0008912/2023	STATE OF ODISHA VIGNAN VIDYALAYA, RAYAGADA	PITAMBAR ACHARYA	//
		VS	VS	0
337	WP(C)/0008913/2023	STATE OF ODISHA MANORANJAN SAHOO	ALOK KUMAR PANDA	//
		VS	VS	0
338	WP(C)/0008914/2023	STATE OF ODISHA PRASANTA KUMAR SWAIN	BHAGABAN MOHANTY	//
		VS	VS	0
339	WP(C)/0008915/2023	STATE OF ODISHA ORISSA STATE BRIGADE SCHOOL, RAYAGADA	PITAMBAR ACHARYA	//
		VS	VS	0
340	WP(C)/0008916/2023	STATE OF ODISHA GANGADHAR KANDI	TRILOCHAN PANIGRAHI	//
		VS	VS	0

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341	WP(C)/0008917/2023	STATE OF ODISHA BUDDHA CHAITANYA ADINARAYANA NAIDU VS	NISHAT AFREEN VS	// // ()
342	WP(C)/0008918/2023	SAMBALPUR UNIVERSITY APARTI CHARAN GIRI VS	LAXMI KANTA MOHANTY VS	// // ()
343	WP(C)/0008919/2023	STATE OF ODISHA N.V.R. EDUCATIONAL INSTITUTION, RAYAGADA VS	PITAMBAR ACHARYA VS	// // ()
344	WP(C)/0008920/2023	STATE OF ODISHA PRADEEP KUMAR PADHI VS	H.N.TRIPATHY VS	// // ()
345	WP(C)/0008921/2023	STATE OF ODISHA PRABHAKAR BISHOYI VS	LAXMI KANTA MOHANTY VS	// // ()
346	WP(C)/0008922/2023	STATE OF ODISHA THE REGIONAL DIRECTOR, SCHOOL OF PHARMACY AND ALLIED SCIENCES, BALANGIR VS	INDRA KUMAR MISHRA VS	// // ()
347	WP(C)/0008923/2023	STATE OF ODISHA MOTHER TERESA EDUCATIONAL INSTITUTION, RAYAGADA VS	PITAMBAR ACHARYA VS	// // ()
348	WP(C)/0008924/2023	STATE OF ODISHA M/S. NIRUPAMA DAS VS	KSHIROD KUMAR SAHOO VS	// // ()
349	WP(C)/0008925/2023	COMMISSIONER OF CT AND GST, ODISHA ABINASH SAMANTARAY VS	UMAKANT SAHOO VS	// // ()
350	WP(C)/0008926/2023	STATE OF ODISHA NIRANJAN DAS VS	UMAKANT SAHOO VS	// // ()
351	WP(C)/0008927/2023	STATE OF ODISHA PRAMOD KUMAR JENA VS INDIAN BANK, BIRIDI BRANCH	PRAGNAYA NANDA PATNAIK VS	// // ()

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352	WP(C)/0008928/2023	RANJULATA BEHERA VS GOVT. OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
353	WP(C)/0008929/2023	PRAFULLA KUMAR SARANGI VS STATE OF ODISHA	SURYAKANTA JENA VS	// 0 //
354	WP(C)/0008930/2023	DHANAPATI SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
355	WP(C)/0008931/2023	BIJAY KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0008932/2023	M/S. LADUKESWAR MOHARANA VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
357	WP(C)/0008933/2023	DIPTI RANJAN SAHU VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
358	WP(C)/0008934/2023	KULAMANI PANDEY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
359	WP(C)/0008935/2023	SAROJINI MALIK VS STATE OF ODISHA	SYAMALENDU PATTNAIK VS	// 0 //
360	WP(C)/0008936/2023	AMRITA PRIYADARSHINI PATRO VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// 0 //
361	WP(C)/0008937/2023	SATYANARAYAN DASH VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
362	WP(C)/0008938/2023	LINGARAJ PANDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
363	WP(C)/0008939/2023	KRUSHNA CHANDRA DASH	PRAFULLA KUMAR MOHAPATRA	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0008940/2023	BILASINI GOUDA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0008941/2023	SABITA BARIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0008942/2023	SANJAY KUMAR SINGH	RABI NARAYAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0008943/2023	I.C.I.C.I LOMBARD GENERAL INSURANCE, BBSR	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		RANJAN KUMAR DORA		//
368	WP(C)/0008944/2023	UDAYANATH KANDI	ASMIYA RANJAN MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0008945/2023	I.C.I.C.I LOMBARD GENERAL INSURANCE, BBSR	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		MALAYA KUMAR BEHERA		//
370	WP(C)/0008946/2023	SUSILA SAHOO	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0008947/2023	M/S. SANTOSH KUMAR LENKA	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF CT AND GST, ODISHA		//
372	WP(C)/0008948/2023	JAYANTI SAHOO	ROHIT RANJAN RAY	//
		VS	VS	0
		THE SECY., H AND UD DEPT., BBSR		//
373	WP(C)/0008949/2023	SHUBHRA KANUNGO	SIDHARTHA DAS	//
		VS	VS	0
		JOINT COMMNR. OF STATE TAX CUTTACK		//
374	WP(C)/0008950/2023	M/S. MP SIDHIVINAYAK JV, CUTTACK	SANTANU KUMAR SARANGI	//
		VS	VS	0

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375	WP(C)/0008951/2023	STATE OF ODISHA SUNITA PRADHAN VS THE SECRETARY, H AND UD DEPT., BBSR	ROHIT RANJAN RAY VS	// // ()
376	WP(C)/0008952/2023	M/S. PRASANNA KUMAR BEHERA VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// // ()
377	ABLAPL/0002919/2023	DHANANJAYA DEHURY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	KANIHA /45 /2023 () //
378	ABLAPL/0002920/2023	AJAYA KUMAR SARANGI VS STATE OF ODISHA	DILLIP RAY VS	BASUDEVPUR /100 /2023 () //
379	ABLAPL/0002921/2023	SK. SARIF VS STATE OF ODISHA	UMAKANTA MISHRA VS	BINJHARPUR /90 /2023 () //
380	ABLAPL/0002922/2023	MIR SABAD VS STATE OF ODISHA	MD. GOLAM MADANI VS	JAJPUR SADAR /36 /2023 () //
381	ABLAPL/0002923/2023	RANU ROUT VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	BARANGA /87 /2023 () //
382	ABLAPL/0002924/2023	SK. SAHIL ALI VS STATE OF ODISHA	BISWARANJAN DALAI VS	DARGHA BAZAR /55 /2023 () //
383	ABLAPL/0002925/2023	SUNIL KUMAR SAHOO VS STATE OF ODISHA	H.N.TRIPATHY VS	Maitri Vihar PS /71 /2023 () //
384	ABLAPL/0002926/2023	TAPAS RANJAN BEHERA @ TAPAS BEHERA VS STATE OF ODISHA	UMAKANTA BARIK VS	MARSHAGHAI /125 /2023 () //
385	ABLAPL/0002927/2023	SUDHAKAR SATAPATHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /42 /2023 () //

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386	ABLAPL/0002928/2023	AKASH DAS@AKASH SHARMA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	JHARSUGUDA SADAR /55 /2023 () //
387	ABLAPL/0002929/2023	RENUKA DASH VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	MAHILA (BERHAMPUR) /36 /2023 () //
388	ABLAPL/0002930/2023	SIBANI @ SIBANARAYAN DEO VS STATE OF ODISHA	LAXMI NARAYAN DAS VS	PURI TOWN /99 /2023 () //
389	ABLAPL/0002931/2023	PUSPALATA BARIK @ PUSPA BARIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL SADAR PS /101 /2023 () //
390	ABLAPL/0002932/2023	DIPAK SA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAKHANPUR /68 /2023 () //
391	ABLAPL/0002933/2023	SIBA PRASAD NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /491 /2022 () //
392	ABLAPL/0002934/2023	SATYABRATA SANKHUA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /143 /2023 () //
393	ABLAPL/0002935/2023	GITARANI PANDA VS STATE OF ODISHA	PRATAP KESHARI DEO VS	BISOI /58 /2023 () //
394	ABLAPL/0002936/2023	MANORANJAN DEHURY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	JUJUMURA /113 /2021 () //
395	ABLAPL/0002937/2023	GANGA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI RURAL PS /239 /2023 () //
396	ABLAPL/0002938/2023	SUMITRA MAITY VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MARINE PST TALCHUA /27 /2023 () //
397	ABLAPL/0002939/2023	PRAVATA KHUNTIA	BHAGABAT PRASAD RATH	MANCHESWAR P.S. /104 /2023

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		VS	VS	()
398	ABLAPL/0002940/2023	STATE OF ODISHA NILU RANJAN ROUT	UNMESH CHANDRA JENA	// BHADRAK RURAL /143 /2023
		VS	VS	()
399	ABLAPL/0002941/2023	STATE OF ODISHA PRAMOD BEHERA	SANGRAM KESHARI ROUT	// TIGIRIA /45 /2023
		VS	VS	()
400	ABLAPL/0002942/2023	STATE OF ODISHA DAMAYANTI SAHU @ SITA	DIPTIREKHA NANDA	// BHEDEN /80 /2023
		VS	VS	()
401	ABLAPL/0002943/2023	STATE OF ODISHA PADMA LOCHAN SUNA	LAXMINARAYAN SAHOO	// TARBHA /2 /2023
		VS	VS	()
402	ABLAPL/0002944/2023	STATE OF ODISHA CHANDAN KUMAR TARAI@CHANDAN TARAI	CHANDAN MISHRA	// KHUNTUNI /21 /2023
		VS	VS	()
403	ABLAPL/0002945/2023	STATE OF ODISHA HIMANSHU BHUSAN ROUT	ASHOK KUMAR SWAIN (1)	// TOMANDO /74 /2023
		VS	VS	()
404	ABLAPL/0002946/2023	STATE OF ODISHA BABUL BEHERA	BHAGABAT PRASAD RATH	// MANCHESWAR P.S. /87 /2023
		VS	VS	()
405	ABLAPL/0002947/2023	STATE OF ODISHA BIJAYA PRADHAN	NITYANANDA MOHAPATRA	// CHARMAL /21 /2023
		VS	VS	()
406	ABLAPL/0002948/2023	STATE OF ODISHA UDAYA PATRA	PANCHANAN PANIGRAHI	// KAMAKHYANAGAR /92 /2023
		VS	VS	()
407	ABLAPL/0002949/2023	STATE OF ODISHA PURNACHANDRA BADAJENA	SANJIB KUMAR BHANJADEO	// KHURDA SADAR /83 /2023
		VS	VS	()
408	ABLAPL/0002950/2023	STATE OF ODISHA CHINMAYEE MOHANTY	MITHUN DAS	// AUL /514 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0002951/2023	STATE OF ODISHA AKHILA NAIK @ BABULA NAIK VS	DEBENDRA KUMAR DHAR VS	// MAHABIROD /39 /2023 ()
410	ABLAPL/0002952/2023	STATE OF ODISHA ANANTA BEHERA VS	SUSANTA KUMAR LENKA VS	// JATNI P.S. /95 /2023 ()
411	ABLAPL/0002953/2023	STATE OF ODISHA PRANABA NANDA DAS VS	PUSPA MITRA MOHAPATRA VS	// TANGI /40 /2023 ()
412	ABLAPL/0002954/2023	STATE OF ODISHA PRABHAT KUMAR BEHERA@PRAVAT KU. BEHERA SANGRAM KESHARI ROUT VS	VS	// TIGIRIA /45 /2023 ()
413	ABLAPL/0002955/2023	STATE OF ODISHA SEK SAFIRUDDIN VS	SK. ZAFARULLA VS	// BASTA /73 /2023 ()
414	ABLAPL/0002956/2023	STATE OF ODISHA LIPU ROUT @ BHARAT BHUSAN ROUT VS	SATYA NARAYAN MISHRA (4) VS	// NAIKANI-DIHI /42 /2023 ()
415	ABLAPL/0002957/2023	STATE OF ODISHA GOPABANDHU SAHOO VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /46 /2023 ()
416	ABLAPL/0002958/2023	STATE OF ODISHA SATYANARAYAN PUTEL VS	SUBASH CHANDRA BEHERA VS	// BOLANGIR TOWN /10 /2023 ()
417	ABLAPL/0002959/2023	STATE OF ODISHA PINTU SWAIN VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /516 /2021 ()
418	ABLAPL/0002960/2023	STATE OF ODISHA RAJESH BEHERA VS	BIJAY KUMAR SWAIN VS	// NAYAPALLI P.S. /33 /2023 ()
419	ABLAPL/0002961/2023	STATE OF ODISHA SANTOSHA KUMAR NAYAK VS	SARAT KUMAR JENA VS	// JANKIA P.S. /101 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/03/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	ABLAPL/0002962/2023	RIDIMA DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	PHIRINGIA /186 /2022 () //
421	ABLAPL/0002963/2023	ANWAR AHMAD VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /67 /2023 () //
422	ABLAPL/0002964/2023	JHUNU DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	PHIRINGIA /186 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :22/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	16/2023 ARBA/5/2018	PURNIMA SAHOO-MP	M/S.PINAKI DUTTA, M/S PRASANTA KU SATAPATHY,
2	19/2023 SAO/4/2023	SK. HAFIZ-MP	GAJENDRA NATH ROUT
3	21/2023 WPC(OA)/520/2019	BAIKUNTHA JENA-MP	
4	37/2023 JCRLA/12/2023	ERA MADKAMI-MP	ADV.
5	67/2023 WPC(OAC)/2851/2018	SURENDRA KUMAR RAY-MP	
6	68/2023 WPC(OAC)/1067/2019	KEDAR CHARAN JENA-MP	
7	69/2023 WPC(OAC)/223/2019	SUBASH CHANDRA MOHANTA-MP	
8	92/2023 CMAPL/242/2023	PRITISUDHA BHOL-MP	RAMESH CHANDRA BEHERA
9	93/2023 CMAPL/149/2023	SOUBHAGYA SAHOO-MP	ADV.
10	100/2023 MATA/64/2022	V. JHANSIRANI PATRO-MP	MANAS RANJAN SAMANTARAY
11	109/2023 CRLMP/588/2023	KHAGENDRA SETHI-MP	BALARAM NAYAK
12	116/2023 CONTC/98/2023	SARBESWAR BHUJABAL-MP	PRASANTA KUMAR MISHRA
13	117/2023 CONTC/7081/2022	KEDARNATH PANDA-MP	
14	119/2023 RPFAM/102/2023	MD. TOUSIF ALAM-MP	MANAS KUMAR CHAND
15	120/2023 RPFAM/102/2023	MD. TOUSIF ALAM-MP	MANAS KUMAR CHAND
16	129/2023 TRP(C)/111/2023	MITALI MADHUSMITA-MP	MIHIR KANTA RATH
17	130/2023 TRP(C)/61/2023	NIYALEE MOHARANA-MP	BIBEKANANDA NAYAK
18	201/2023 CRLREV/139/2023	NARAYAN SABAT-MP	SOUBHAGYA KUMAR DASH
19	202/2023 CRLREV/139/2023	NARAYAN SABAT-MP	SOUBHAGYA KUMAR DASH
20	244/2023 FAO/124/2023	MANAGER, NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
21	245/2023 FAO/148/2023	NATIONAL INSURANCE CO. LTD.-MP	R.R.MOHANTY
22	246/2023 FAO/148/2023	NATIONAL INSURANCE CO. LTD.-MP	R.R.MOHANTY
23	247/2023 FAO/111/2023	NATIONAL INSURANCE COMPANY LTD.-MP	R.R.MOHANTY
24	279/2023 RSA/1/2019	UJALBATI RAHA-MP	M/S.ANAM CH.PANDA
25	280/2023 RSA/107/2023	RAMAKANTA DAS-MP	BAIJAYANTI MOHANTY
26	281/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.

27	RSA/116/2023 282/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
28	RSA/116/2023 283/2023	STATE OF ODISHA-MP	AJAYA KUMAR NANDA, A.G.A.
29	RSA/116/2023 299/2023	KRUSHNA BHUE-MP	SATYAPRAKASH MAHAPATRA
30	CMP/261/2023 300/2023	KRUSHNA BHUE-MP	SATYAPRAKASH MAHAPATRA
31	CMP/264/2023 301/2023	HARINARAYAN SETHI-MP	MONOMOY BASU
32	CMP/319/2023 302/2023	BHARAT CHANDRA SETHY-MP	SARAT CHANDRA MEKAP
33	CMP/321/2023 303/2023	BHARAT CHANDRA SETHY-MP	SARAT CHANDRA MEKAP
34	CMP/321/2023 304/2023	MAMATA PATRO-MP	BIPLAB P.B.BAHALI
35	CMP/322/2023 305/2023	RABINDRANATH SWAIN-MP	DURGA PRASAD PRADHAN
36	CMP/326/2023 306/2023	HEMA RAY NAYAK @ HEMA NAYAK-MP	PRASANTA KUMAR SATAPATHY
37	CMP/327/2023 307/2023	PRADIPTA KUMAR DAS-MP	DAYANIDHI LENKA
38	CMP/328/2023 308/2023	PRADIPTA KUMAR DAS-MP	DAYANIDHI LENKA
39	CMP/328/2023 309/2023	GOBINDA SAGARIA-MP	AKSHAYA KUMAR SAHOO
40	CMP/329/2023 450/2023	NURJAN BIBI@NURAN BIBI-MP	SATYABHUSAN DAS
41	MACA/249/2023 451/2023	B.M.,UNITED INDIA INSURANCE CO.LTD.-MP	
42	MACA/1168/2018 452/2023	BRANCH MANAGER,BAJAJ ALLIANZ G.I.CO.LTD.-MP	MR.S.A.ALI
43	MACA/911/2018 453/2023	RANJITA SING-MP	BISHNU BRATA SINGH
44	MACA/250/2023 454/2023	ANANTA BASUDEV BISWAL-MP	BISHNU BRATA SINGH
45	MACA/252/2023 455/2023	MANJU DEVI-MP	BIRANCHI NARAYAN RATH
46	MACA/251/2023 456/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY	ANIL KUMAR MISHRA
47	MACA/149/2023 457/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY	ANIL KUMAR MISHRA
48	MACA/150/2023 458/2023	M/S. NEW INDIA ASSURANCE CO .LTD., D.O-III-MP	SUBRAT SATPATHY
49	MACA/183/2023 459/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
50	MACA/253/2023 460/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	TEJODAS MOHAPATRA
51	MACA/254/2023 461/2023	DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	TEJODAS MOHAPATRA
52	MACA/254/2023 462/2023	MANAGER(LLEGAL CLAIMS),TATA AIG GENERAL INSURANCE COMPANY LTD.-MP	ANIL KUMAR MISHRA
53	MACA/527/2022 463/2023	THE DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	TEJODAS MOHAPATRA
54	MACA/120/2023 464/2023	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	S.G.P.DUTTA
55	MACA/994/2018 465/2023	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.-MP	ANUPAM DASH
56	MACA/255/2023 474/2023	DEBENDRA SINGH-MP	AMIT PRASAD BOSE
57	BLAPL/2398/2023 475/2023	RAJA @ AMZAD KHAN-MP	
	BLAPL/10716/2022		



58	476/2023 BLAPL/12108/2022	SK. RAJA @ RAJU-MP	
59	608/2023 ABLAPL/16384/2021	ANAND KUMAR SAHOO-MP	
60	609/2023 ABLAPL/14877/2022	BISHNU PRASAD MAHANAND-MP	
61	610/2023 ABLAPL/902/2023	PRATAP KANHAR-MP	
62	611/2023 ABLAPL/15902/2022	PRITIRANI PARIDA-MP	
63	612/2023 ABLAPL/200/2023	SANTOSH BHUTIA @ SANTOSH KUMAR BHUTIA-MP	
64	613/2023 ABLAPL/1300/2023	CHINTU @ BISWARANJAN MOHAPATRA-MP	
65	694/2023 CRLA/54/2018	GANESH BANCHHAR-MP	M/S.AMAR KUMAR MOHANTY
66	695/2023 CRLA/59/2023	VIKRAM KUMAR DAS-MP	SUJAY SHANKER SINGHDEO
67	696/2023 CRLA/278/2017	BABA@SURUBABU@UJJAL KUMAR NATH-MP	PRASANTA KUMAR SAHOO,B.DASH, S.SETHI, S.SAHO
68	697/2023 CRLA/204/2020	BULA @ SUKANTA MALLIK-MP	BIKRAM CHANDRA GHADEI
69	698/2023 CRLA/770/2021	SANDHYARANI MAJHI-MP	M/S. RAMESH SAHOO, S.PRADHAN
70	699/2023 CRLA/318/2023	RAKESH KUMAR RANSINGH-MP	MANORANJAN ACHARYA
71	700/2023 CRLA/320/2023	PRATAP RANJAN SRICHANDAN-MP	TAPAN JYOTI PANI
72	701/2023 CRLA/320/2023	PRATAP RANJAN SRICHANDAN-MP	TAPAN JYOTI PANI
73	1026/2023 CRLMC/1899/2021	JOTISH KUMAR JALA-MP	
74	1027/2023 CRLMC/1456/2023	PARAMANANDA MEHER-MP	CHHABI BEHERA
75	1028/2023 CRLMC/2841/2022	ASHOK KUMAR JALLAN-MP	AKHAYA KUMAR MISHRA
76	1029/2023 CRLMC/889/2023	DUKHISHYAMA NATH-MP	BICHITRA NARAYANA SATAPATHY
77	1030/2023 CRLMC/1457/2023	BINOD BIHARI MAHAPATRA-MP	BHABANI PRASAD PRADHAN
78	1031/2023 CRLMC/818/2023	MAHENDRA KARKARIA-MP	HIMANSHU BHUSAN DASH
79	1032/2023 CRLMC/820/2023	BRUNDA PALKIA-MP	HIMANSHU BHUSAN DASH
80	1033/2023 CRLMC/821/2023	GOPI PALKIA-MP	HIMANSHU BHUSAN DASH
81	1034/2023 CRLMC/1458/2023	TARULATA MAHANA-MP	BIJAYA KUMAR RAGADA
82	1035/2023 CRLMC/1459/2023	RASANANDA KALASA @ RASANANDA KALASHA-MP	SANJIB KUMAR BHANJADEO
83	1036/2023 CRLMC/1461/2023	SANJAYA KUMAR SWAIN-MP	MANAS KUMAR CHAND
84	1037/2023 CRLMC/1248/2023	NIKHIL BEHERA-MP	
85	1038/2023 CRLMC/451/2022	BANI KALYAN MOHANTY-MP	
86	1039/2023 CRLMC/1465/2023	BIKRAM BADAJENA-MP	SANJIB KUMAR BHANJADEO
87	1040/2023 CRLMC/1466/2023	CHHABI SITHA @ CHHABI SETHA-MP	ASHOK KUMAR SWAIN I
88	1041/2023 CRLMC/1467/2023	MANAS RANJAN SAHU-MP	MOHENDRA KUMAR MOHAPATRO
89	1042/2023	MANAS RANJAN SAHU-MP	MOHENDRA KUMAR MOHAPATRO

90	CRLMC/1467/2023 1043/2023	NRUTYA RAJ MAJHI-MP	MOHENDRA KUMAR MOHAPATRO
91	CRLMC/1468/2023 1044/2023	NRUTYA RAJ MAJHI-MP	MOHENDRA KUMAR MOHAPATRO
92	CRLMC/1468/2023 1045/2023	KRUTIBAS MISHRA @ BABU-MP	BIJAY KUMAR BEHERA
93	CRLMC/1469/2023 1046/2023	ARUN NAYAK@ARUN KUMAR NAYAK-MP	
94	CRLMC/3306/2022 1047/2023	MANTU @ BIKASH NATH-MP	PUSPAMITRA MOHAPATRA
95	CRLMC/1470/2023 1048/2023	SK.SIRAJID-MP	SATYABRATA DASH
96	CRLMC/3426/2022 1049/2023	SUSANT KUMAR ROUT@SUSANTA KUMAR ROUTA-MP	BISHNU PRASAD PRADHAN
97	CRLMC/1473/2023 1050/2023	KANHU CHARAN PANDA-MP	BEDA PRAKASH PANDA
98	CRLMC/1474/2023 1051/2023	A.SRICHARAN-MP	BYOMAKESH TRIPATHY
99	CRLMC/1477/2023 1052/2023	PINKA DAS @ RAKESH KUMAR DAS-MP	BIJAY KUMAR PARIDA
100	CRLMC/1478/2023 1053/2023	RASANANDA KALASA@RASANANDA KALASHA-MP	SANJIB KUMAR BHANJADEO
101	CRLMC/1479/2023 1434/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
102	WA/564/2023 1435/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
103	WA/564/2023 1436/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
104	WA/564/2023 1437/2023	MAYADHAR MOHAPATRA-MP	B.K.BARIK
105	WA/1114/2022 1438/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
106	WA/566/2023 1439/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
107	WA/566/2023 1440/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
108	WA/566/2023 1441/2023	PRINCIPAL SECY, WATER RESOURCES-MP	SAROJ KANTA SAMAL, A.G.A.
109	WA/565/2023 1442/2023	PRINCIPAL SECY, WATER RESOURCES-MP	SAROJ KANTA SAMAL, A.G.A.
110	WA/565/2023 1443/2023	PRINCIPAL SECY, WATER RESOURCES-MP	SAROJ KANTA SAMAL, A.G.A.
111	WA/565/2023 1444/2023	BHIKARI CH.RAY-MP	M/S.R.N.MISHRA,KALIPRASANNA MISHRA(sr.adv.)
112	WA/353/2014 1445/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA ,A.G.A
113	WA/567/2023 1446/2023	DAMBARUDHAR BEHERA-MP	M/S.ANUPAM DASH, SATYABRATA MOHANTY
114	WA/6/2018 1447/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA ,A.G.A
115	WA/567/2023 1448/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
116	WA/569/2023 1449/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
117	WA/569/2023 1450/2023	STATE OF ODISHA-MP	SANDEEP PARIDA,SR.S.C(S AND M.E)
118	WA/569/2023 1451/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
119	WA/568/2023 1452/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
120	WA/568/2023 1453/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.

121	1454/2023 WA/570/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
122	1455/2023 WA/570/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL,A.G.A
123	1456/2023 WA/571/2023	PRINCIPAL SECY, ODISHA, HOME DEPT-MP	NIHAR KANTA PRAHARAJ, A.G.A.
124	1457/2023 WA/571/2023	PRINCIPAL SECY, ODISHA, HOME DEPT-MP	NIHAR KANTA PRAHARAJ, A.G.A.
125	1458/2023 WA/571/2023	PRINCIPAL SECY, ODISHA, HOME DEPT-MP	NIHAR KANTA PRAHARAJ, A.G.A.
126	1459/2023 WA/574/2023	ISWAR CHANDRA NAYAK-MP	PRAFULLA CHANDRA ACHARYA
127	1460/2023 WA/575/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
128	1461/2023 WA/575/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
129	1462/2023 WA/575/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
130	1463/2023 WA/572/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
131	1464/2023 WA/572/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
132	1465/2023 WA/572/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
133	1466/2023 WA/577/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
134	1467/2023 WA/577/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
135	1468/2023 WA/577/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
136	3943/2023 WP(C)/15343/2019	EXECUTIVE ENGINEER(ELECTRICAL) CESU-MP	SURESH CHANDRA DASH
137	3944/2023 WP(C)/8771/2023	AMARJEET KUMAR MOHAPATRA-MP	SASANKA SEKHAR SATAPATHY
138	3945/2023 WP(C)/8772/2023	RAJA KISHORE DAS-MP	PRAFULLA KUMAR MOHAPATRA
139	3946/2023 WP(C)/25121/2017	THE EXECUTIVE ENGINEER,CESU,CUTTACK-MP	SURESH CHANDRA DASH
140	3947/2023 WP(C)/2033/2017	BASANTA KUMAR BHOI-MP	SURESH CHANDRA DASH
141	3948/2023 WP(C)/16559/2019	THE EXECUTIVE ENGINEER (ELECTRICAL) CESU-MP	M/S.S.C.DASH
142	3949/2023 WP(C)/19182/2018	THE EXECUTIVE ENGINEER,ELECTRICAL (NESCO)-MP	SURESH CHANDRA DASH
143	3950/2023 WP(C)/5352/2020	THE EXECUTIVE ENGINEER, ELECTRICAL NESCO UTILITIES-MP	SURESH CHANDRA DASH
144	3951/2023 WP(C)/3076/2023	JENAMANI DEI-MP	MOHIT AGARWAL
145	3952/2023 WP(C)/6171/2022	SATYA NARAYAN MAHARANA-MP	SAMEER KUMAR DAS
146	3953/2023 WP(C)/8684/2023	M/S SWAIN AND CO., ANGUL-MP	ASIT KUMAR DASH
147	3954/2023 WP(C)/8776/2023	GODABARISHA MISHRA-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
148	3955/2023 WP(C)/20534/2018	DEBAKI NAIK-MP	GOKULANANDA SAHU
149	3956/2023 WP(C)/8778/2023	SARMISTA SAHOO-MP	BHABANI SANKAR TRIPATHY (1)
150	3957/2023 WP(C)/8779/2023	M/S.SUBHAM ENTERPRISES, JHARSUGUDA-MP	MANAS KUMAR CHAND
151	3958/2023 WP(C)/8780/2023	PURNIMA CHALLAN-MP	RABINDRANATH PRUSTY
152	3959/2023	M/S.SUBHAM ENTERPRISES, JHARSUGUDA-MP	MANAS KUMAR CHAND

153	WP(C)/8782/2023 3960/2023	M/S.SUBHAM ENTERPRISES, JHARSUGUDA-MP	MANAS KUMAR CHAND
154	WP(C)/8783/2023 3961/2023	ROHIT KUMAR SAMAL-MP	SUBRAT KUMAR KAR
155	WP(C)/8784/2023 3962/2023	M/S. KYAL AGENCIES PVT. LTD., BBSR-MP	UMESH CHANDRA BEURA
156	WP(C)/7370/2023 3963/2023	M/S.SUBHAM ENTERPRISES, JHARSUGUDA-MP	MANAS KUMAR CHAND
157	WP(C)/8786/2023 3964/2023	DINESH KUMAR ROUT-MP	BIPLAB P.B. BAHALI
158	WP(C)/8788/2023 3965/2023	NITYAGOPAL RANA-MP	RAMA CHANDRA JENA
159	WP(C)/8791/2023 3966/2023	RAJALAXMI PRADHAN-MP	
160	WP(C)/4020/2022 3967/2023	EXECUTIVE ENGINEER (ELECTRICAL), SOUTHCO-MP	MR S.C.DASH M/S.B.K.NAYAK I
161	WP(C)/14499/2019 3968/2023	LAXMIPRIYA BHOI-MP	RAJIB RATH
162	WP(C)/8793/2023 3969/2023	KASTI HARIJAN-MP	JATESWAR NAYAK
163	WP(C)/8795/2023 3970/2023	MOTHER EARTH RESOURCES PVT. LTD.,KORAPUT-MP	SATYABRATA MOHANTY
164	WP(C)/8796/2023 3971/2023	SHAKTI PRASAD KAR-MP	MOHIT AGARWAL
165	WP(C)/8800/2023 3972/2023	OMM CONSTRUCTION, ANGUL-MP	SUBHENDU KUMAR DAS
166	WP(C)/8806/2023 3973/2023	SUBRAT KUMAR NAYAK-MP	BRAHMANANDA TRIPATHY
167	WP(C)/8810/2023 3974/2023	ASHAMANI TOTAL-MP	MANOJ KUMAR MOHANTY
168	WP(C)/8812/2023 3975/2023	CHINMAYA KUMAR SETHY-MP	SIDHESWAR MALLIK
169	WP(C)/8813/2023 3976/2023	GEETANAJALI PANDA-MP	SIDHESWAR MALLIK
170	WP(C)/8816/2023 3977/2023	BINOD KUMAR BARIK-MP	DHARMENDRA SETHY
171	WP(C)/8817/2023 3978/2023	ANAM CHARAN MAHALA-MP	KSHIROD KUMAR ROUT
172	WP(C)/36272/2022 3979/2023	M/S SKY AUTOMOBILES, CUTTACK-MP	PRASANNA KUMAR MISHRA
173	WP(C)/8826/2023 3980/2023	EDITOR PRAGATIVADI ODIA DAILY, BBSR-MP	LALIT MOHAN NANDA
174	WP(C)/8831/2023 3981/2023	SAMLAL PRASAD RAM-MP	PRASANTA KUMAR SATAPATHY
175	WP(C)/8842/2023 3982/2023	BASANTI SINGH-MP	BIBEKANANDA BHUYAN
176	WP(C)/8844/2023 3983/2023	NARENDRA KUMAR SARANGI-MP	PRASANTA KISHORE RAY
177	WP(C)/8848/2023 3984/2023	M/S. ORIENSOL SYSTEMS PVT. LTD.,CUTTACK-MP	BIBHUTI BHUSAN CHOUDHURY
178	WP(C)/8852/2023 3985/2023	NILADRI UDYOGBLUE LILY BEACH RESORT-MP	M/S.FALGUNI RAJGURU MOHAPATRA
179	WP(C)/7590/2017 3986/2023	TAPAN KUMAR AGASTI-MP	SUSHANTA KUMAR MISHRA
180	WP(C)/8853/2023 3987/2023	M/S. MIDWAY MOTORS PVT. LTD.,BERHAMPUR-MP	ANUP NARAYAN MOHANTY
181	WP(C)/8856/2023 3988/2023	PINAKDHAR SAMANTARAY-MP	
182	WP(C)/17893/2011 3989/2023	ASHOK KUMAR KHUNTIA-MP	MR.S.P.MISHRA,R.N.BEHERA,L.K.PADHI,S.DORA
183	WP(C)/7484/2023 3990/2023	ASHOK KUMAR KHUNTIA-MP	MR.S.P.MISHRA, R.N.BEHERA,L.K.PADHI,S.DORA,M.K
	WP(C)/8151/2023		

184	3991/2023 WP(C)/21677/2015	JYOSTNA MEHER-MP	M/S.S.S.RAO
185	3992/2023 WP(C)/28394/2021	BABITA PRADHAN-MP	
186	3993/2023 WP(C)/8872/2023	NIRUPAMA PARIDA-MP	RAMA CHANDRA JENA
187	3994/2023 WP(C)/28394/2021	BABITA PRADHAN-MP	
188	3995/2023 WP(C)/8878/2023	ASIS KUMAR MOHAPATRA-MP	ANJAN KUMAR BISWAL
189	3996/2023 WP(C)/8879/2023	LAMBODAR ROHIDAS-MP	KABIRAJ PRADHAN
190	3997/2023 WP(C)/8880/2023	MANOJ KUMAR PRADHAN-MP	RAJJEET ROY
191	3998/2023 WP(C)/453/2017	SUB-DIVISIONAL OFFICER,ELECTRICAL-MP	M/S.PRASANTA KU.TRIPATHY
192	3999/2023 WP(C)/8884/2023	G.GHANASHYAM DORA-MP	JYOTIRMAYA SAHOO
193	4000/2023 WP(C)/8885/2023	GOPA PANDA-MP	DWARIKA PRASAD MOHANTY
194	4001/2023 WP(C)/8887/2023	ANKIT THAIT @ ANKIT KUMAR THAIT-MP	JYOTIRMAYA SAHOO
195	4002/2023 WP(C)/8889/2023	LAXMIPRIYA SENAPATI-MP	SUJATA JENA
196	4003/2023 WP(C)/8892/2023	SARAT KUMAR JENA-MP	SOUMYA RANJAN MOHANTY
197	4004/2023 WP(C)/8893/2023	HOTEL ORANGE VILLAGE AND RESTAURANT, CUTTACK	PRAFULLA KUMAR RATH
198	4005/2023 WP(C)/8894/2023	ASHOK KUMAR MEHER-MP	PRAFULLA KUMAR RATH
199	4006/2023 WP(C)/8905/2023	M/S. LAXMI CEMENT PRODUCTS, BOLANGIR-MP	UDIT RANJAN JENA
200	4007/2023 WP(C)/5504/2016	SDO,PIPILI,PURI-MP	DEBARANJAN RAY
201	4008/2023 WP(C)/27378/2017	THE EXECUTIVE ENGINEER-MP	DEBARANJAN RAY
202	4009/2023 WP(C)/18178/2016	SUB-DIVISIONAL OFFICER-MP	DEBARANJAN RAY
203	4010/2023 WP(C)/8910/2023	CHANDRA SEKHAR POTHAL-MP	SAUBHAGYA KUMAR SAMAL
204	4011/2023 WP(C)/8912/2023	VIGNAN VIDYALAYA, RAYAGADA-MP	PITAMBAR ACHARYA
205	4012/2023 WP(C)/8912/2023	VIGNAN VIDYALAYA, RAYAGADA-MP	PITAMBAR ACHARYA
206	4013/2023 WP(C)/23265/2016	E.E.ELECTRICALTALCHER ELECTRICAL DIVISIONCESU-MP	DEBARANJAN RAY
207	4014/2023 WP(C)/8915/2023	ORISSA STATE BRIGADE SCHOOL, RAYAGADA-MP	PITAMBAR ACHARYA
208	4015/2023 WP(C)/8915/2023	ORISSA STATE BRIGADE SCHOOL, RAYAGADA-MP	PITAMBAR ACHARYA
209	4016/2023 WP(C)/8917/2023	BUDDHA CHAITANYA ADINARAYANA NAIDU-MP	NISHAT AFREEN
210	4017/2023 WP(C)/10184/2016	SOVAGINI DAS-MP	MINATI MISHRA
211	4018/2023 WP(C)/8919/2023	N.V.R. EDUCATIONAL INSTITUTION, RAYAGADA-MP	PITAMBAR ACHARYA
212	4019/2023 WP(C)/17521/2016	EXECUTIVE ENGINEER-MP	DEBARANJAN RAY
213	4020/2023 WP(C)/8919/2023	N.V.R. EDUCATIONAL INSTITUTION, RAYAGADA-MP	PITAMBAR ACHARYA
214	4021/2023 WP(C)/8923/2023	MOTHER TERESA EDUCATIONAL INSTITUTION, RAYAGADA-MP	PITAMBAR ACHARYA
215	4022/2023	MOTHER TERESA EDUCATIONAL INSTITUTION, RAYAGADA-MP	PITAMBAR ACHARYA

216	WP(C)/8923/2023 4023/2023	REKHA BHOI-MP	M/S.AMIT PRASAD BOSE
217	WP(C)/21933/2017 4024/2023	CHANDRA SEKHAR MOHANTY-MP	M/S.A.P.BOSE,N.HOTA,D.J.SAHOO,S.S.DASH
218	WP(C)/2319/2018 4025/2023	MATAJI JENA-MP	SATYA NARAYAN MISHRA 4
219	WP(C)/4807/2023 4026/2023	RANJITA NAYAK-MP	M/S.BIJAYA KUMAR PARIDA 2
220	WP(C)/11408/2017 4027/2023	SANJAY KUMAR SINGH-MP	RABI NARAYAN MOHANTY
221	WP(C)/8942/2023 4028/2023	I.C.I.C.I LOMBARD GENERAL INSURANCE, BBSR-MP	SUDEEP KUMAR SARANGI
222	WP(C)/8943/2023 4029/2023	M/S. NIRUPAMA DAS-MP	KSHIROD KUMAR SAHOO
223	WP(C)/8924/2023 4030/2023	M/S. LADUKESWAR MOHARANA-MP	KSHIROD KUMAR SAHOO
224	WP(C)/8932/2023 4031/2023	I.C.I.C.I. LOMBARD GENERAL INSURANCE, BBSR-MP	SUDEEP KUMAR SARANGI
225	WP(C)/8945/2023 4032/2023	JAYANTI SAHOO-MP	ROHIT RANJAN RAY
226	WP(C)/8948/2023 4033/2023	M/S. MP SIDHIVINAYAK JV, CUTTACK-MP	SANTANU KUMAR SARANGI
227	WP(C)/8950/2023 4034/2023	M/S. SANTOSH KUMAR LENKA-MP	KSHIROD KUMAR SAHOO
228	WP(C)/8947/2023 4035/2023	SUNITA PRADHAN-MP	ROHIT RANJAN RAY
229	WP(C)/8951/2023 4036/2023	M/S.TRUPTI ENTERPRISES PVT.LTD.-MP	M/S.DAMODAR PATI
230	WP(C)/21222/2019 4037/2023	PRATIMA PRADHAN-MP	BIBEKANANDA BHUYAN
231	WP(C)/11484/2019 4040/2023	M/S. PRASANNA KUMAR BEHERA-MP	KSHIROD KUMAR SAHOO
	WP(C)/8952/2023		